

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,  
NEW DELHI**

**Company Appeal (AT) (Ins) No. 1034 of 2020**

**In the matter of:**

**Rakesh Kumar Agarwal & Ors.**

**....Appellants**

**Vs.**

**Devendra P. Jain**

**Liquidator of Asis Logistics Ltd.**

**....Respondent**

**Present**

**For Appellant: Mr. Rajesh Bohra, Advocate**

**For Respondent: Mr. Abhishek Anand (For Liquidator)**

**Mr. Kunal Godhwani, Advocate.**

**ORDER**

**(Virtual Mode)**

**22.03.2021:** Heard Learned Counsel for the parties at length.

Parties may file their Written Submissions not more than three pages alongwith relevant citations within a week.

Learned Counsel for the Respondent representing liquidator is directed not to proceed further till passing of the order.

**Reserved for Order.**

**[Justice Jarat Kumar Jain]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**

SC/RR